

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION NO.5389  
TO BE ANSWERED ON 5<sup>TH</sup> APRIL, 2022

**Insurance Coverage for Fishermen**

**5389. SHRI DUSHYANT SINGH:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** **मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- (a) whether the Government is aware of increase in loss of workdays, loss and damage of boats and mortality on account of adverse climatic conditions for fishermen, if so, the details thereof;
- (b) whether the Government is providing insurance coverage for losses suffered due to decline in catching of fish and damage of vessel due to extreme weather conditions;
- (c) if so, the details thereof and the fishermen covered, claims received and settled from the year 2016- 2022, State-wise;
- (d) whether the Government has any proposal to include them under the insurance coverage in coming days;
- (e) if so, the details of the fishermen covered and claims settled so far under Pradhan Mantri Matsya Sampada Yojana (PMMSY); and
- (f) whether any steps has been taken to increase the literacy level and standard of living of the fishing community in the country, if so, the details thereof?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) to (e): There is no report of increase in loss of workdays with respect to boats and mortality on account of adverse climatic conditions. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India accords paramount importance for safety and security of fishermen at sea and provides financial assistance under its various schemes and programs. Under Pradhan Mantri Matsya Sampada Yojana (PMMSY), the Department of Fisheries, Government of India provides financial assistance to the State and Union Territories for providing safety kits for fishermen, communication and tracking devices on fishing vessels, Potential Fishing Zone (PFZ) devices etc., to ensure safety of fishermen during fishing at sea and adverse climatic condition. PMMSY *inter-alia* provides support for insurance to fishers against accidental death/ disabilities. PMMSY also has provision to provide insurance premium subvention for fishing vessels. The losses on account of decline in fish catch, if any has not been covered in the insurance that is being provided to fishers. Insurance coverage provided to fishers includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) insurance coverage for hospitalization expenses in the event of accident for a sum of Rs. 25,000/-.The primary objective of insurance schemes implemented under PMMSY to ensure safety and security of fishers and their assets while fishing at sea and also during adverse weather conditions. The insurance premium subvention scheme for fishing vessels is mainly to cover the damage of hull, machinery, accessories including fishing nets, collision liability, total loss, partial loss, and losses caused by Natural Calamities. The State-wise details of Insurance covered to the fisherman, claims received and settled during the period from 2016 to 2022 under the schemes implemented by the Department of Fisheries, Government of India are furnished at Annexure-I.

(f): PMMSY *inter-alia* lays special focus on training, skill development, skill up-gradation and capacity building through trainings, awareness building programmes and exposure visits to stakeholders especially fishers, fish farmers, fish workers, fish vendors, entrepreneurs, officials, fisheries Cooperatives and members of FFPOs etc. The policies and schemes/programmes implemented by the Department also accord paramount importance for improvement of socio-economic status of the fishers, which pave towards the better living standard and also augmentation of literacy rate of fishers.

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**Statement referred to in reply of part- (c) of Lok Sabha unstarred Question No 5389 put in by Shri Dushyant Singh, Honourable Member of Parliament for answer on 5<sup>th</sup> April, 2022 regarding 'Insurance Coverage for Fishermen':**State-wise details of Insurance covered to the fisherman, claims received and settled from the year 2016- 2022 under the Blue Revolution Scheme and PMMSY cumulatively

Sl.No.	Name of the States/UTs	Fishermen Insured Cumulatively	Insurance Claims received	Insurance Claims settled
(i)	(ii)	(iii)	(iv)	(v)
1	Andhra Pradesh	405,347	168	128
2	Arunachal Pradesh	10,027	2	
3	Assam	744,069	12	12
4	Bihar	865,197	100	62
5	Chhattisgarh	1,013,403	67	57
6	Daman & Diu	35,659	0	0
7	Delhi	953	0	0
8	Goa	35,529	0	0
9	Gujarat	727,456	62	27
10	Haryana	1,798	0	0
11	Himachal Pradesh	64,674	32	20
12	J&K	79,144	27	5
13	Jharkhand	493,135	39	18
14	Karnataka	692,698	118	98
16	Lakshadweep	28,208	0	0
17	Maharashtra	1,058,172	58	52
18	Madhya Pradesh	480,792	61	51
19	Manipur	15,383	15	13
21	Mizoram	11,000	0	0
23	Odisha	5,750,000	250	149
24	Puducherry	212,216	26	18
25	Punjab	19,901	4	1
26	Rajasthan	39,939	2	1
27	Sikkim	8,774	0	0
28	Tamil Nadu	2,860,814	585	778
29	Telangana	1,544,539	524	241
30	Tripura	10,909	1	0
31	Uttar Pradesh	601,565	41	19
32	Uttarkhand	5,086	0	0
34	A & N Islands	49,356	10	8
35	Ladakh	47	0	0
	<b>Total</b>	<b>17,865,790</b>	<b>2,204</b>	<b>1,758</b>